

F.No. J-11017/3/2017-Judl.(Part-3)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 30th June, 2017


ORDER

The President is pleased to engage following Advocates for conducting Central Government litigation before Armed Forces Tribunal (PB), New Delhi and Patiala House District Courts, Delhi as shown below, for a period of three years from the date of this order or until further orders, whichever is earlier:

Armed Forces Tribunal (PB), New Delhi Senior Panel Counsel			
Sl. No.	Name	Contact details	Enrollment Number
1.	RAJESH KUMAR DAS	Off-B-244(LGF), GK-1, New Delhi- Pin-110048. Mob: 9868676799, 9871795199 Email: Orajputra@gmail.com	D/1457/2005
Patiala House District Courts, Delhi Additional Central Government Counsel			
2.	ABHISHEK	D-145, Anand Niketan, New Delhi, Pin-110021. Mob: 9650459999, 9899966946 Email: abhishek_legal@yahoo.com	D/568/2014

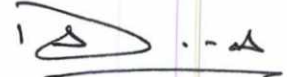
2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/99-Judl. dated 24.09.1999 and OM No. 27(11)/99-Judl. dated 24.09.1999 both separately read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(R. K. Srivastava)
Deputy Legal Adviser

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Sanjay Jain, Addl. SGI, Delhi High Court, New Delhi.
3. The Registrar, AFT (PB), New Delhi.
4. The District Judge, Patiala House Court, Delhi.
5. The Incharge Litigation (High Court) Section, New Delhi.
6. The Incharge Litigation (Lower Court) Section, Delhi.
7. Both the Counsel at their respective addresses as mentioned herein above.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.
10. Office copy.



(D. Srinivas)

Section Officer (Judicial)

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